

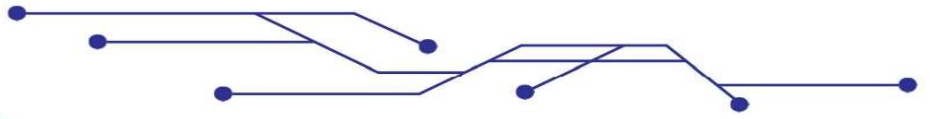
Details						Commonly Agreed Fee		Re-evaluation Fee
SL #	Classification	Category or Group	Type of Property	Property Area in Sq. Ft./ Length in KM	UOM	Maximum Chargeable Fee by DCRA (INR)		Re-evaluation Charges
						Rate in INR (₹) Per Sq. Ft. / KMs	Minimum Charges in INR	In case of Re-evaluation after making improvements or modifications
1	RESIDENTIAL	A	Apartments, independent houses, gated communities or societies etc.	50,000 - 1,00,000	Sq. Ft.	₹ 6.00	Subject to a minimum of INR 3,00,000/-	50% of Digital Rating Charges
				>1,00,000 - 5,00,000	Sq. Ft.	₹ 5.00	Subject to a minimum of INR 8,75,000/-	50% of Digital Rating Charges
				>5,00,000 - 10,00,000	Sq. Ft.	₹ 4.50	Subject to a minimum of INR 22,50,000/-	50% of Digital Rating Charges
				>10,00,000	Sq. Ft.	₹ 4.00	Subject to a minimum of INR 40,00,000/-	50% of Digital Rating Charges
2	GOVERNMENT PROPERTIES	A	All Properties of Central Government, State Government, Courts, Public Sector undertakings, Local Bodies, Heritage sites etc.	50,000 - 1,00,000	Sq. Ft.	₹ 6.00	Subject to a minimum of INR 3,00,000/-	50% of Digital Rating Charges
				>1,00,000 - 5,00,000	Sq. Ft.	₹ 5.00	Subject to a minimum of INR 8,75,000/-	50% of Digital Rating Charges
				>5,00,000 - 10,00,000	Sq. Ft.	₹ 4.50	Subject to a minimum of INR 22,50,000/-	50% of Digital Rating Charges
				>10,00,000	Sq. Ft.	₹ 4.00	Subject to a minimum of INR 40,00,000/-	50% of Digital Rating Charges
3	COMMERCIAL ESTABLISHMENTS	A	Commercial office complex, shopping malls, industrial estates, SEZs, multi-modal logistic parks, convention centres etc.	50,000 - 1,00,000	Sq. Ft.	₹ 6.00	Subject to a minimum of INR 3,00,000/-	50% of Digital Rating Charges
				>1,00,000 - 5,00,000	Sq. Ft.	₹ 5.00	Subject to a minimum of INR 8,75,000/-	50% of Digital Rating Charges
				>5,00,000 - 10,00,000	Sq. Ft.	₹ 4.50	Subject to a minimum of INR 22,50,000/-	50% of Digital Rating Charges
				>10,00,000	Sq. Ft.	₹ 4.00	Subject to a minimum of INR 40,00,000/-	50% of Digital Rating Charges

The above rates are exclusive of GST, which will be levied as per applicable norms



Shaurrya Teleservices Pvt. Ltd.

213, Bldg. No. 9, Shree Laxmi Plaza Premises CHS Ltd., Laxmi Industrial Estate, New Link Road, Andheri West, Mumbai, Maharashtra - 400053, India
Tel: +91-22-49700189 CIN U64200MH2021PTC367626



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SL #	Classification	Category or Group	Type of Property	Property Area in Sq. Ft./ Length in KM	UOM	Maximum Chargeable Fee by DCRA (INR)		Re-evaluation Charges
						Rate in INR (₹) Per Sq. Ft. / KMs	Minimum Charges in INR	In case of Re-evaluation after making improvements or modifications
4	OTHER PRIVATE OR PUBLIC AREAS	B	Airport, Bus station, Railway station, Hospitals, Hotels, Educational institutions, etc.	50,000 - 1,00,000	Sq. Ft.	₹ 6.00	Subject to a minimum of INR 3,00,000/-	50% of Digital Rating Charges
				>1,00,000 - 5,00,000	Sq. Ft.	₹ 5.00	Subject to a minimum of INR 8,75,000/-	50% of Digital Rating Charges
				>5,00,000 - 10,00,000	Sq. Ft.	₹ 4.50	Subject to a minimum of INR 22,50,000/-	50% of Digital Rating Charges
				>10,00,000	Sq. Ft.	₹ 4.00	Subject to a minimum of INR 40,00,000/-	50% of Digital Rating Charges

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Warm regards,



SANJEEV GOEL
Chief Business Officer

